## **COURT-II**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **Appeal No. 155 of 2014**

Dated: 10<sup>th</sup> July, 2017

In the matter of:

Southern Electricity Supply Co. of Odisha Ltd. ... Appellant(s)

Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) :

Counsel for the Respondent(s)

## ORDER

Since the posts of Judicial/Technical Members are lying vacant and the selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 24.08.2017.

PPS/Court Master

tpd